

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/28/KOB/2023
SECTION	SEC 241 242 C/ACT.
NAME OF PARTIES	DR. HYDERALI KALLIYATH AND ANOTHER V/S VETTAATHU NADU REHABILITATION CENTRE PVT LTD AND 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS SREEPRIYA KALARIKKAL (COMPANY SECRETARY)
RESPONDENTS ADVOCATE/ PROFESSIONAL	AKHIL SURESH, SUKUMAR N OOMMEN, SHERRY S OOMMEN, NITISH SATHESH SHENOY, INSAAF MUHAMMEDU, SREELEKSHMI BEN

27 JUNE 2024

O R D E R

IA(C/ACT)/ 86/KOB/2024 in CP(C/ACT)/28/KOB/2023

List this matter for further consideration on **29.07.2024**.

IA(C/ACT)/ 88/KOB/2024 in CP(C/ACT)/28/KOB/2023

List this matter for further consideration on **29.07.2024**.

IA(C/ACT)/ 91/KOB/2024 in CP(C/ACT)/28/KOB/2023

List this matter for further consideration on **29.07.2024**.

IA(C/ACT)/ 72 /KOB/2024 in CP(C/ACT)/28/KOB/2023

List this matter for further consideration on **29.07.2024**.

IA(C/ACT)/21/KOB/2024 in CP(C/ACT)/28/KOB/2023

List this matter for further consideration on **29.07.2024**.

IA(C/ACT)/180/KOB/2023 in CP(C/ACT)/28/KOB/2023

List this matter for further consideration on **29.07.2024**.

CP(C/ACT)/28/KOB/2023

Learned Authorized Representative CS, Ms. Sreepriya Kalarikkal appears physically on behalf of the Petitioners. Respondents are represented by Learned Counsel, Mr. Sherry Samuel Oommen (R1 & R2) (physically appeared) and Learned proxy Counsel (R3 to R8) (virtually).

In view of the orders passed today IA(C/ACT)/112/KOB/2024, list this matter for further consideration on **29.07.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)